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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. /199

Udai Shankar Meena

Versus Union of India and Ors.

Date of Order

MA No. 177/97 (OA No. 121/91) ^{Orders}

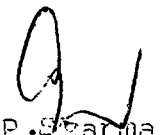
4-7-1997

Mr. K.L.Thawani, counsel for the applicant
Mr. K.N.Shrimal, counsel for the respondents

This is a Misc. Application filed by the official respondents in OA No. 121/91 praying for extension of time by four months for complying with the directions of the Tribunal given in the order dated 4-12-1996 in the aforesaid OA.

2. In the circumstances of the case and after hearing the learned counsel for the parties, we grant extension of time for one month from today for complying with the directions of the Tribunal. The MA stands disposed of accordingly.


(Ratan Prakash)
Judicial Member


(O.P.Sharma)
Administrative Member